

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 4/MP/2026

Subject : Petition under Section 79(1)(f) of the Electricity Act, 2003 seeking recovery of the outstanding transmission charges from Respondent No.1-MPZES Utilities Limited.

Petitioner : Central Transmission Utility of India Limited (CTUIL)

Respondents : MPSEZ Utilities Limited (MPSEZUL) and Others

Date of Hearing : **12.2.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Shubham Arya, Advocate, CTUIL
Ms. Kaavya Madaan, Advocate, CTUIL
Ms. Pallavi Saigal, Advocate, CTUIL
Shri Hemat Singh, Advocate, CTUIL
Shri Sourav Roy, Advocate, MPSEZUL
Shri Devansh, Advocate, MPSEZUL
Ms. Lavanya Panwar, Advocate, MPSEZUL
Shri Lakshyajit Singh Bagdwal, Advocate, MPSEZUL
Shri Devyanshu Sharma, Advocate, MPSEZUL

Record of Proceedings

At the outset, the learned counsel for the Petitioner submitted that the present Petition has been filed for the recovery of outstanding transmission charges from Respondent No.1, i.e., MPSEZ Utilities Limited (MPSEZUL), for the period from 1.10.2023 to 31.10.2025.

2. The learned counsel for MPSEZUL submitted that the Petition is not maintainable as the issue has already been resolved. He requested that a copy of the Petition be served on the Petitioner and sought two weeks' time to file a reply.

3. After hearing the learned counsel for the parties, the Commission directed as under:

- a) The Petitioner to serve a copy of the Petition on Respondent No. 1, MPSEZUL, within a week;
- b) Admit and issue notice to the Respondents;



c) The Respondents to file their respective replies, if any, within two weeks, with an advance copy to the Petitioner, who may file its rejoinder, if any, within two weeks thereafter.

d) WRLDC to provide the information regarding the transmission charge offset for T-GNA received by MPSEZ Utilities Limited.

4. The Petition will be listed for hearing on **16.4.2026**.

By order of the Commission

Sd/-

(T. D. Pant)

Joint Chief (Law)

